

No.GOB(I) 4(3)/2022

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 23RD APRIL, 2022.**

NOTIFICATION

The following transfer and postings of officers of Judicial Department in the cadre of Civil Judge, are ordered in the interest of public service, to take effect from the forenoon of **May 23, 2022**:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Smt. Gayathri S. Kate	JMFC-III Court, Belagavi.	Prl. Civil Judge and JMFC, Challakere, Chitradurga District. (Vice Sri. Gowda Jagadeesha Rudre – transferred)
2	Sri. Santhosh Kumar P.S.	Prl. Civil Judge and JMFC., Kanakapura, Ramanagara District.	Civil Judge and JMFC, Tarikere, Chikkamagaluru District. (Vacant Court)
3	Sri. Shambhulingayya Mudimath	JMFC-IV Court, Belagavi.	Civil Judge and JMFC, Kushtagi, Koppal District. (Vice Sri. Chandra- shekhar Yallappa Talawar – transferred)
4	Sri. Ganapati Bhat	I Addl. Civil Judge, Belagavi.	Prl. Civil Judge, Belagavi. (Vacant Court)
5	Sri. Yathisha R	Prl. Civil Judge, Mangaluru.	Prl. Civil Judge and Addl. JMFC, Bhadravathi, Shivamogga District. (Vice Sri. Mohanagowda M.E. – transferred)

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6	Sri. Shrikanth Ravindra	Addl. Civil Judge and JMFC-I Court, Gadag.	Civil Judge and JMFC, Pavagada, Tumakuru District. (Vice Sri. Jagadeesh Biserotti – transferred)
7	Sri. Sandeep S. Reddy	Civil Judge and JMFC., Kushalnagar, Kodagu District.	Services are placed at the disposal of the Government for being appointed as Civil Judge, OOD, Legal Assistant, Karnataka Lokayuktha, Bengaluru. (Vacant Post)
8	Sri. Abdul Saleem	Prl. Civil Judge and JMFC., Ballari.	Civil Judge and JMFC, Soraba, Shivamogga District. (Vice Sri. Keshava-murthy B. – transferred)
9	Sri. Yogesha J.	Prl. Civil Judge and JMFC., Ranebennur, Haveri District.	Prl. Civil Judge and JMFC, Kunigal, Tumakuru District. (Vice Smt. Anitha O.A. – transferred)
10	Sri. Kanchi Mayanna Goutam	Prl. Civil Judge and JMFC, Channarayapatna, Hassan District. (ON REQUEST)	Deputy Registrar, Chief Metropolitan Magistrate Court, Bengaluru City. (Vacant Post)
11	Sri. Chidanand Badiger	Civil Judge and JMFC., Shorapur, Yadgir District.	Prl. Civil Judge and JMFC, Chikkodi, Belagavi District. (Vice Sri. Vijayakumar Bagade – transferred)
12	Smt. Ashwini Kore	JMFC-III Court, Mangaluru.	Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District. (Vice Sri. Purushothama T.P. – transferred)

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13	Sri. Mohammed Yunus Athani	Prl. Civil Judge and JMFC., Ron, Gadag District.	Civil Judge and JMFC, Jagalur, Davanagere District. (Vice Sri. Thimmaiah G. – transferred)
14	Sri. Giri Gowda B.	Civil Judge and JMFC., Ponnampet, Kodagu District.	Civil Judge and JMFC, Nagamangala, Mandya District. (Vice Sri. Manjunatha R. – transferred)
15	Sri. Vijaykumar S. Hiremath	Civil Judge and JMFC., Manvi, Raichur District.	Prl. Civil Judge and JMFC, Ron, Gadag District. (Vice Sri. Mohammed Yunus Athani – transferred)
16	Sri. Shreyansh Doddamani	Prl. Civil Judge and JMFC., Sindhanur, Raichur District.	Civil Judge and JMFC, Savanur, Haveri District. (Vice Sri. Maruthi K. – transferred)
17	Sri. Vijayakumar Bagade	Prl. Civil Judge and JMFC., Chikkodi, Belagavi District.	Civil Judge and JMFC, Aurad, Bidar District. (Vice Sri. Mallikarjuna – transferred)
18	Sri. Sandeesh T.L.	Civil Judge and JMFC., Shikaripur, Shivamogga District.	Prl. Civil Judge and JMFC, Sira, Tumakuru District. (Vice Smt. Asha K.S. – transferred)
19	Sri. Mohanagowda M.E.	Prl. Civil Judge and Addl. JMFC., Bhadravathi, Shivamogga District.	Deputy Registrar, City Civil Court, Bengaluru City. (Vice Smt. Shantamma Mallikarjunagouda P. – transferred)

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20	Smt. Mamatha Shivapuji	Addl. Civil Judge and JMFC., Doddaballapur, Bengaluru Rural District.	Prl. Civil Judge and JMFC, Malavalli, Mandya District. (Vice Smt. Aishwarya Chidanand - transferred)
21	Sri. H.P. Mohan Kumar	Civil Judge and JMFC., Gundlupet, Chamarajanagar District.	Prl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. (Vice Sri. Raghurama N.S. – transferred)
22	Smt. Vidyalaxmi Bhat	Civil Judge and JMFC., Koratagere, Tumakuru District.	Prl. Civil Judge and JMFC, Shivamogga. (Vacant Court)
23	Sri. Aravindra B.C.	Prl. Civil Judge and JMFC., Mysuru.	Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. (Vacant Court)
24	Sri. Thimmaiah G	Civil Judge and JMFC., Jagalur, Davanagere District.	Civil Judge and JMFC, Siddapur, Uttara Kannada District. (Vice Sri. Siddarama S. – transferred)
25	Smt. Nasrat Mukhtar Ahmed Khan	Prl. Civil Judge and Addl. JMFC., K.G.F., Kolar District.	Civil Judge and JMFC, Shiggaon, Haveri District. (Vice Smt. Shridevi Darbare – transferred)
26	Sri. Manjunatha R.	Civil Judge and JMFC., Nagamangala, Mandya District.	Civil Judge and JMFC, Honnali, Davanagere District. (Vice Smt. Archana K. Unnithan – transferred)

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27	Sri. Ramprashanth M.N.	Prl. Civil Judge and JMFC., Anekal, Bengaluru Rural District.	II Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. (Vice Sri. Irappa Dhavaleshwar – transferred)
28	Sri. Appasab Naik	Prl. Civil Judge and JMFC., Humnabad, Bidar District.	Civil Judge and JMFC, Laxmeshwar, Gadag District. (Vice Sri. Prathapkumar N. – transferred)
29	Smt. Sharmila Kamath K.	Metropolitan Magistrate (Traffic Court-I), Bengaluru City.	I Addl. Civil Judge, Belagavi. (Vice Sri. Ganapati Bhat – transferred)
30	Sri. Sharath Chandra N.	Civil Judge and JMFC., Yelandur, Chamarajanagar District.	Services are placed at the disposal of the Govt., for being appointed as Civil Judge, OOD, Assistant Secretary, Karnataka State Legal Services Authority, Bengaluru. (Vice Sri. Gagan M.R. – transferred)
31	Sri. Mohammed Roshan Sha	Civil Judge and JMFC., Chamarajanagar.	Civil Judge and JMFC., Chikkaballapura. (Vacant Court)
32	Sri. Keshavamurthy B.	Civil Judge and JMFC., Soraba, Shivamogga District.	Civil Judge and JMFC, Bangarpet, Kolar District. (Vice Sri. Ajit Devaramani – transferred)
33	Sri. Manu B.K.	Prl. Civil Judge and JMFC-II Court, Madikeri.	Prl. Civil Judge and JMFC, Srinivasapura, Kolar District. (Vice Sri. Devaraju H.R. – transferred)

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34	Sri. Raghavendra Upadhye	Addl. Civil Judge and JMFC, Shikaripur, Shivamogga District.	Civil Judge and JMFC, Shikaripur, Shivamogga District. (Vice Sri. Sandeesh T.L. – transferred)
35	Sri. Raghurama N.S.	Prl. Civil Judge and JMFC., Kadur, Chikkamagaluru District.	Prl. Civil Judge and JMFC, Nanjangud, Mysuru District. (Vice Smt. Shyla S.M. – transferred)
36	Sri. Manjunatha R.	I Addl. Civil Judge and JMFC, K.G.F., Kolar District.	Prl. Civil Judge and Addl. JMFC, K.G.F., Kolar District. (Vice Smt. Nasrat Mukhtar Ahmed Khan – transferred)
37	Sri. Ajit Devaramani	Civil Judge and JMFC, Bangarpet, Kolar District.	Addl. Civil Judge and JMFC, Bangarpet, Kolar District. (Vice Sri. Deepu B.C. – transferred)
38	Sri. Chandrashekhar Banakar	II Addl. Civil Judge and JMFC., Bhadravathi, Shivamogga District.	Prl. Civil Judge and JMFC, Honnavar, Uttara Kannada District. (Vacant Court)
39	Smt. Tejaswini K.M.	II Addl. Civil Judge and JMFC, Shikaripur, Shivamogga District.	Addl. Civil Judge and JMFC, Shikaripur, Shivamogga District. (Vice Sri. Raghavendra Upadhye – transferred)
40	Smt. Ramya H.R.	Prl. Civil Judge, Bantwal, Dakshina Kannada District.	Prl. Civil Judge and JMFC, Arasikere, Hassan District. (Vice Sri. Amaranatha B.N. – transferred)

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41	Sri. Maruthi K.	Civil Judge and JMFC., Savanur, Haveri District.	Civil Judge and JMFC, Shorapur, Yadgir District. (Vice Sri. Chidanand Badiger – transferred)
42	Sri. Raghunatha Gowda K.T.	Addl. Civil Judge and JMFC, Ballari.	Prl. Civil Judge and JMFC., Madhugiri, Tumakuru District. (Vice Smt. Havalada Sowmyashri – transferred)
43	Smt. Shyla S.M.	Prl. Civil Judge and JMFC., Nanjangud, Mysuru District.	Prl. Civil Judge and JMFC, Malur, Kolar District. (Vice Smt. Parvathamma B. – transferred)
44	Smt. Prathibha D.S.	Civil Judge and JMFC., Alur, Hassan District.	Prl. Civil Judge, Mangaluru. (Vice Sri. Yathisha R. – transferred)
45	Sri. Gowda Jagadeesha Rudre	Prl. Civil Judge and JMFC, Challakere, Chitradurga District.	Addl. Civil Judge and JMFC, Challakere, Chitradurga District. (Vice Sri. Manu Patel B.Y. – transferred)
46	Sri. Jagadeesh Biserotti	Civil Judge and JMFC., Pavagada, Tumakuru District.	Prl. Civil Judge and JMFC, Athani, Belagavi District. (Vice Sri. Prashanth Nagalapur – transferred)
47	Sri. Shrishail Bhimashen Bagadi	Civil Judge and JMFC., Yelburga, Koppal District.	Addl. Civil Judge and JMFC, Soraba, Shivamogga District. (Vice Sri. Manju M. – transferred)

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48	Sri. Kishor Kumar M	Civil Judge and JMFC., Badami, Bagalkot District.	Addl. Civil Judge and JMFC, Nanjangud, Mysuru District. (Vice Sri. Shrinath A. – transferred)
49	Sri. Praveen R.J.S.	Civil Judge and JMFC., Dandeli, Uttara Kannada District.	Civil Judge and JMFC, Holenarsipur, Hassan District. (Vacant Court)
50	Sri. Koteppa Kamble	Addl. Civil Judge and JMFC, Sindhanur, Raichur District.	Prl. Civil Judge and JMFC, Sindhanur, Raichur District. (Vice Sri. Shreyansh Doddamani – transferred)
51	Sri. Narasimhamurthy M.	Prl. Civil Judge and JMFC-II Court, Raichur.	Prl. Civil Judge and JMFC, Mulbagal, Kolar District. (Vice Sri. Hajihusensab Yadawad – transferred)
52	Sri. Mohan Sadashiv Pol	Addl. Civil Judge and JMFC, Humnabad, Bidar District.	Prl. Civil Judge and JMFC, Humnabad, Bidar District. (Vice Sri. Appasab Naik – transferred)
53	Sri. Shivakumar R.	Civil Judge and JMFC., Gudibande, Chikkaballapura District.	Addl. Civil Judge and JMFC, Tarikere, Chikkamagaluru District. (Vice Sri. Ramamurthy N. – transferred)
54	Smt. Asha K.S.	Prl. Civil Judge and JMFC., Sira, Tumakuru District.	Civil Judge and JMFC, Ponnampet, Kodagu District. (Vice Sri. Giri Gowda B. – transferred)

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55	Sri. Anandappa M.	II Addl. Civil Judge and JMFC, Sindhanur, Raichur District.	Addl. Civil Judge and JMFC, Sindhanur, Raichur District. (Vice Sri. Koteppa Kamble – transferred)
56	Smt. Kavya B.H.	Addl. Civil Judge and JMFC, Anekal, Bengaluru Rural District.	Prl. Civil Judge and JMFC, Anekal, Bengaluru Rural District. (Vice Sri. Ramprashanth M.N. – transferred)
57	Smt. Rashmi H.B.	XI Addl. Civil Judge and JMFC., Mysuru.	Prl. Civil Judge and JMFC., Mysuru. (Vice Sri. Aravindra B.C. – transferred)
58	Sri. Manu Patel B.Y.	Addl. Civil Judge and JMFC., Challakere, Chitradurga District.	Civil Judge and JMFC, Hunsur, Mysuru District. (Vacant Court)
59	Sri. Rajshekhar Tilaganji	Addl. Civil Judge and JMFC., Hubballi, Dharwad District.	Prl. Civil Judge and JMFC., Hubballi, Dharwad District. (Vacant Court)
60	Sri. Lokesha C.N.	Civil Judge and JMFC., Siruguppa, Ballari District.	II Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District. (Vice Sri. Chandrashekhar Banakar – transferred)
61	Smt. Kannika M.S.	Prl. Civil Judge and JMFC, Channagiri, Davanagere District.	II Addl. Civil Judge and JMFC., Mysuru. (Vice Smt. Shrishylaja H.V. – transferred)

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62	Smt. Shrishylaja H.V.	II Addl. Civil Judge and JMFC., Mysuru.	Prl. Civil Judge and JMFC, Chintamani, Chikkaballapura District. (Vice Sri. Shiva Kumara G.J. – transferred)
63	Sri. Hajihusensab Yadawad	Prl. Civil Judge and JMFC., Mulbagal, Kolar District.	Civil Judge and JMFC, Siruguppa, Ballari District. (Vice Sri. Loksha C.N. – transferred)
64	Sri. Rangaswamy J.	Civil Judge and JMFC., Ankola, Uttara Kannada District.	Civil Judge and JMFC, Bagepalli, Chikkaballapura District. (Vacant Court)
65	Sri. Premkumar	Addl. Civil Judge and JMFC, Gubbi, Tumakuru District. (ON REQUEST)	Addl. Civil Judge and JMFC, Doddaballapur, Bengaluru Rural District. (Vice Smt. Mamatha Shivapuji – transferred)
66	Sri. Ishwar Musalmari	Prl. Civil Judge and JMFC II Court, Bidar.	Civil Judge and JMFC, Indi, Vijayapura District. (Vice Sri. Altaf Husensab Khanaganvi – transferred)
67	Sri. Prashant Badawadagi	Civil Judge and JMFC., Bhalki, Bidar District.	Civil Judge and JMFC, Ankola, Uttara Kannada District. (Vice Sri. Rangaswamy J. – transferred)

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68	Sri. Suresh Annappa Savadi	Civil Judge and JMFC., Muddebihal, Vijayapura District.	Prl. Civil Judge and JMFC, Kanakapura, Ramanagara District. (Vice Sri. Santhosh Kumar P.S. – transferred)
69	Sri. Mahantesh Bhusagol	II Addl. Civil Judge and JMFC., Udupi.	Civil Judge and JMFC, Sindgi, Vijayapura District. (Vacant Court)
70	Sri. Chandrashekhar Yallappa Talawar	Civil Judge and JMFC., Kushtagi, Koppal District.	Prl. Civil Judge, Bantwal, Dakshinna Kannada District. (Vice Smt. Ramya H.R. – transferred)
71	Smt. Deepa V.	III Addl. Civil Judge and JMFC., Mangaluru.	Prl. Civil Judge and JMFC, Tiptur, Tumakuru District. (Vice Sri. Dasari Kranti Kiran – transferred)
72	Smt. Rekha H.C.	Metropolitan Magistrate, (Traffic Court-II), Bengaluru City.	Metropolitan Magistrate (Traffic Court-I), Bengaluru City. (Vice Smt. Sharmila Kamath K. – transferred)
73	Smt. Thendrall K.	Prl. Civil Judge and JMFC., Chikkanayakanahalli, Tumakuru District.	III Addl. Civil Judge and JMFC., Mysuru. (Vice Sri. Vinod Kumar M. – transferred)
74	Smt. Yogeshwari	Metropolitan Magistrate (Traffic Court-III), Bengaluru City.	Metropolitan Magistrate (Traffic Court-II), Bengaluru City. (Vice Smt. Rekha H.C. – transferred)

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75	Sri. Onkaramurthy H.	Civil Judge and JMFC., Yellapur, Uttara Kannada District.	Civil Judge and JMFC, Krishnarajapet, Mandya District. (Vice Smt. Pooja Shetti – transferred)
76	Smt. Nirmala S.	Civil Judge and JMFC., Molakalmuru, Chitradurga District.	II Addl. Civil Judge and JMFC, Udupi. (Vice Mahantesh Bhusagol – transferred)
77	Sri. Devaraju H.R.	Prl. Civil Judge and JMFC., Srinivasapura, Kolar District.	Addl. Civil Judge and JMFC, Indi, Vijayapura District. (Vice Sri. Hulugappa D. – transferred)
78	Smt. Anitha O.A.	Prl. Civil Judge and JMFC., Kunigal, Tumakuru District.	Prl. Civil Judge and JMFC, Ranebennur, Haveri District. (Vice Sri. Yogesha J. – transferred)
79	Smt. Nirmala M.C.	III Addl. Civil Judge and JMFC., Udupi.	Civil Judge and JMFC, Alur, Hassan District. (Vice Smt. Prathibha D.S. – transferred)
80	Sri. Vinod Balnaik	Prl. Civil Judge and JMFC-II Court, Tumakuru.	Prl. Civil Judge and JMFC, Bhatkal, Uttara Kannada District. (Vice Sri. Fawaz P.A. – transferred)
81	Smt. Shridevi Darbare	Civil Judge and JMFC., Shiggaon, Haveri District.	Prl. Civil Judge and JMFC, Gangavathi, Koppal District. (Vacant Court)
82	Sri. Ashappa	Addl. Civil Judge and JMFC., Sindgi, Vijayapura District.	Civil Judge and JMFC, Manvi, Raichur District. (Vice Sri. Vijaykumar S. Hiremath – transferred)

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83	Smt. Lakshmi M.V.	Addl. Civil Judge and JMFC., Channarayapatna, Hassan District.	Addl. Civil Judge and JMFC, Sira, Tumakuru District. (Vice Smt. Geeta – transferred)
84	Smt. Mala C.	Addl. Civil Judge and JMFC., Chikkaballapura,	Civil Judge and JMFC, Moodbidri, Dakshina Kannada District. (Vacant Court)
85	Sri. Subhaschandra Rathod	Civil Judge and JMFC., Chittapur, Kalaburagi District.	Prl. Civil Judge and JMFC., Gadag. (Vacant Court)
86	Sri. Siddarama S.	Civil Judge and JMFC., Siddapur, Uttara Kannada District.	Addl. Civil Judge and JMFC, Holenarsipur, Hassan District. (Vice Sri. Hareesh Jadhav – transferred)
87	Sri. Vinod Kumar M.	III Addl. Civil Judge and JMFC., Mysuru.	I Addl. Civil Judge and JMFC, K.G.F., Kolar District. (Vice Sri. Manjunatha R. – transferred)
88	Sri. Krishna Murthy N.	Addl. Civil Judge and JMFC., Kanakapura, Ramanagara District.	Addl. Civil Judge and JMFC, Bantwal, Dakshinna Kannada District. (Vice Smt. Shilpa Timmapur – transferred)
89	Sri. Sandesha K.	Prl. Civil Judge and JMFC., Devanahalli, Bengaluru Rural District.	Prl. Civil Judge and JMFC, Belthangady, Dakshinna Kannada District. (Vice Sri. Sathisha K.G. – transferred)

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90	Sri. Anil Shekhanavar	Civil Judge and JMFC., Pandavapura, Mandya District.	Prl. Civil Judge and JMFC II Court, Raichur. (Vice Sri. Narasimha- murthy M. – transferred)
91	Smt. Priyanka T.K.	Prl. Civil Judge and JMFC., Gokak, Belagavi District. (ON REQUEST)	Civil Judge and JMFC, Molakalmuru, Chitradurga District. (Vice Smt. Nirmala S. – transferred)
92	Smt. Shantamma Mallikarjunagouda P.	Deputy Registrar, City Civil Court, Bengaluru City.	IV Addl. Civil Judge and JMFC., Mysuru. (Vice Smt. Sujatha A.B. – transferred)
93	Smt. Shobha	Addl. Civil Judge and JMFC., Gokak, Belagavi District.	Prl. Civil Judge and JMFC, Shahapur, Yadgir District. (Vice Sri. Kadappa Hukkeri – transferred)
94	Smt. Priyanka B.	Addl. Civil Judge and JMFC, Maddur, Mandya District.	Prl. Civil Judge and JMFC, Maddur, Mandya District. (Vacant Court)
95	Sri. Arun Chougule	II Addl. Civil Judge and JMFC II Court, Gadag.	Addl. Civil Judge and JMFC I Court, Gadag. (Vice Sri. Shrikanth Ravindra – transferred)
96	Sri. Prashanth Nagalapur	Prl. Civil Judge and JMFC, Athani, Belagavi District.	Addl. Civil Judge and JMFC, Athani, Belagavi District. (Vice Smt. Rashmi S. Maradi – transferred)

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97	Sri. Nemachandra	Addl. Civil Judge and JMFC, Chitradurga.	Prl. Civil Judge and JMFC, Chitradurga. (Vacant Court)
98	Smt. Parvathamma B.	Prl. Civil Judge and JMFC, Malur, Kolar District.	Addl. Civil Judge, Malur, Kolar District. (Vice Sri. Yogesha M.R. – transferred)
99	Smt. Sujatha A.B.	IV Addl. Civil Judge and JMFC., Mysuru.	V Addl. Civil Judge & JMFC, Mysuru. (Vice Sri. Vishwanath Yamakanmardi – transferred)
100	Sri. Guruprasad C.	IV Addl. Civil Judge & JMFC, Mangaluru.	I Addl. Civil Judge, Mangaluru. (Vacant Court)
101	Smt. Radha S.	I Addl. Civil Judge and JMFC II Court, Hassan.	Prl. Civil Judge and JMFC II Court, Hassan. (Vacant Court)
102	Sri. Amaranatha B.N.	Prl. Civil Judge and JMFC, Arasikere, Hassan District.	Addl. Civil Judge and JMFC, Arasikere, Hassan District. (Vice Sri. Rafeeq Ahmed – transferred)
103	Smt. Havalada Sowmyashri	Prl. Civil Judge and JMFC., Madhugiri, Tumakuru District.	Addl. Civil Judge and JMFC, Madhugiri, Tumakuru District. (Vice Smt. Kavyashree M. – transferred)

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104	Sri. Avinash Chindu H.	II Addl. Civil Judge and JMFC III Court, Hassan.	I Addl. Civil Judge and JMFC II Court, Hassan (Vice Smt. Radha S. – transferred)
105	Smt. Rashmi S. Maradi	Addl. Civil Judge and JMFC, Athani, Belagavi District.	II Addl. Civil Judge and JMFC, Athani, Belagavi District. (Vice Sri. Sayed Mohiuddin Urf Khawaja Peeran – transferred)
106	Sri. Rafeeq Ahmed	Addl. Civil Judge and JMFC, Arasikere, Hassan District.	II Addl. Civil Judge and JMFC, Arasikere, Hassan District. (Vice Sri. Ameet Ghatti – transferred)
107	Sri. Nagesh Naik	Addl. Civil Judge, Srinivasapura, Kolar District.	Addl. Civil Judge and JMFC., Hubballi, Dharwad District. (Vice Sri. Rajshekhar Tilaganji – transferred)
108	Sri. Sayed Mohiuddin Urf Khawaja Peeran	II Addl. Civil Judge and JMFC, Athani, Belagavi District.	III Addl. Civil Judge and JMFC, Athani, Belagavi District. (Vice Sri. Nagendra – transferred)
109	Sri. Ramalingappa	III Addl. Civil Judge and JMFC, Hassan.	II Addl. Civil Judge and JMFC III Court, Hassan. (Vice Sri. Avinash Chindu H. – transferred)
110	Sri. Altaf Husensab Khanaganvi	Civil Judge and JMFC., Indi, Vijayapura District.	Addl. Civil Judge and JMFC, Humnabad, Bidar District. (Vice Sri. Mohan Sadashiv Pol – transferred)

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111	Smt. Manjula B.	Metropolitan Magistrate, (Traffic Court-IV), Bengaluru City.	Metropolitan Magistrate (Traffic Court-III), Bengaluru City. (Vice Smt. Yogeshwari – transferred)
112	Sri. Nagendra	III Addl. Civil Judge and JMFC, Athani, Belagavi District.	IV Addl. Civil Judge and JMFC., Athani, Belagavi District. (Vice Sri. K.Gopalakrishna – transferred)
113	Sri. Yogesha K.	IV Addl. Civil Judge and JMFC, Hassan.	III Addl. Civil Judge and JMFC, Hassan. (Vice Sri. Ramalingappa – transferred)
114	Sri. Gagan M.R.	Civil Judge, OOD, Assistant Secretary, Karnataka State Legal Services Authority, Bengaluru. (ON REPATRIATION)	Metropolitan Magistrate (Traffic Court-IV), Bengaluru City. (Vice Smt. Manjula B. – transferred)
115	Smt. Manju S.	I Addl. Civil Judge and JMFC II Court, Tumakuru.	Prl. Civil Judge and JMFC II Court, Tumakuru. (Vice Sri. Vinod Balnaik – transferred)
116	Sri. Kadappa Hukkeri	Prl. Civil Judge and JMFC., Shahapur, Yadgir District.	Addl. Civil Judge and JMFC, Nippani, Belagavi District. (Vice Sri. Siddalingayya Gangadharamath – transferred)
117	Smt. Pooja Shetti	Civil Judge and JMFC., Krishnarajapet, Mandya District. (ON REQUEST)	II Addl. Civil Judge and JMFC, Mandya. (Vice Smt. Kusuma V. – transferred)

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118	Smt. Parvathi C.M.	II Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	JMFC IV Court, Mangaluru. (Vice Sri. Rajendra Prasad K.S. – transferred)
119	Sri. Shrinath A.	Addl. Civil Judge and JMFC., Nanjangud, Mysuru District.	Prl. Civil Judge and JMFC, Chikkanayakanahalli, Tumakuru District. (Vice Smt. Thendrall K. – transferred)
120	Smt. Tejashwini Sogalad	II Addl. Civil Judge and JMFC-II Court, Tumakuru.	Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District. (Vacant Court)
121	Sri. Akarsh M.	Civil Judge and JMFC., Kittur, Belagavi District.	Civil Judge and JMFC, Yelandur, Chamarajanagar District. (Vice Sri. Sharath Chandra N. – transferred)
122	Smt. Ayishabi P. Majid	Addl. Civil Judge and JMFC., Srirangapatna, Mandya District.	Civil Judge and JMFC, Yelburga, Koppal District. (Vice Sri. Shrishail Bhimashen Bagadi – transferred)
123	Sri. Sathisha K.G.	Prl. Civil Judge and JMFC., Belthangady, Dakshina Kannada District.	Civil Judge and JMFC, Heggadadevanakote, Mysuru District. (Vice Sri. Md. Shaiz Chouthai – transferred)

1	2	3	4
124	Smt. Aishwarya Chidanand	Prl. Civil Judge and JMFC., Malavalli, Mandya District.	Civil Judge and JMFC, Koppa, Chikkamagaluru District. (Vacant Court)
125	Sri. Chethan Annadani Manjunatha	II Addl. Civil Judge, Ballari.	Civil Judge and JMFC, T.Narasipura, Mysuru District. (Vice Sri. Prashantha G.C. – transferred)
126	Smt. Lathashree B.V.	JMFC-II Court, Belagavi.	I Addl. Civil Judge and JMFC II Court, Tumakuru. (Vice Smt. Manju S. – transferred)
127	Sri. Vishwanath Yamakanmardi	V Addl. Civil Judge and JMFC., Mysuru.	I Addl. Civil Judge and JMFC I Court, Vijayapura. (Vice Sri. Umesha M.P. – transferred)
128	Smt. Sharada Koppad	III Addl. Civil Judge and JMFC IV Court, Tumakuru.	II Addl. Civil Judge and JMFC II Court, Tumakuru. (Vice Smt. Tejashwini Sogalad – transferred)
129	Smt. Smitha Malaganve	III Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	II Addl. Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. Parvathi C.M. – transferred)
130	Sri. Prashantha G.C.	Civil Judge and JMFC., T.Narasipura, Mysuru District.	I Addl. Civil Judge and JMFC., Davanagere. (Vice Sri. Siddaraju N.K. – transferred)

1	2	3	4
131	Sri. Shiva Kumara G.J.	Prl. Civil Judge and JMFC., Chintamani, Chikkaballapura District.	Addl. Civil Judge and JMFC, Gundlupet, Chamarajanagar District. (Vice Sri. Nagaraj Barki – transferred)
132	Sri. Lakshmeesha Sharma N.	Prl. Civil Judge and JMFC II Court, Chikkamagaluru.	Addl. Civil Judge and JMFC, Channarayapatna, Hassan District. (Vice Smt. Lakshmi M.V. – transferred)
133	Smt. Munirathnamma C.N.	JMFC-II Court, Mysuru.	Prl. Civil Judge and JMFC II Court, Madikeri. (Vice Sri. Manu B.K. – transferred)
134	Sri. Kishor Kumar K.N.	JMFC-VI Court, Mangaluru.	Civil Judge and JMFC, Pandavapura, Mandya District. (Vice Sri. Anil Shekhanavar – transferred)
135	Sri. Deepu B.C.	Addl. Civil Judge and JMFC., Bangarpet, Kolar District.	II Addl. Civil Judge and JMFC, Channarayapatna, Hassan District. (Vice Smt. Sujatha H. – transferred)
136	Smt. Nandini M.N.	II Addl. Civil Judge and JMFC., Davanagere.	Prl. Civil Judge and JMFC, Kollegal, Chamarajanagar District. (Vice Sri. Santhosha Kotari – transferred)

1	2	3	4
137	Sri. Deepu M.T.	III Addl. Civil Judge and JMFC., Kadur, Chikkamagaluru District.	Addl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Vice Sri. Anand Konnur – transferred)
138	Smt. Archana K. Unnithan	Civil Judge and JMFC., Honnali, Davanagere District.	Prl. Civil Judge, Puttur. Dakshina Kannada District. (Vacant Court)
139	Sri. Harish G.	II Addl. Civil Judge and JMFC., Saundatti, Belagavi District.	Prl. Civil Judge and JMFC II Court, Chikkamagaluru. (Vice Sri. Lakshmeesha Sharma N. – transferred)
140	Sri. Siddalingayya Gangadharamath	Addl. Civil Judge and JMFC., Nippani, Belagavi District.	Prl. Civil Judge and JMFC, Channagiri, Davanagere District. (Vice Smt. Kannika M.S. - transferred)
141	Sri. Rajeev Golasar	JMFC-IV Court, Mysuru.	Prl. Civil Judge and JMFC, Gokak, Belagavi District. (Vice Smt. Priyanka T.K. – transferred)
142	Smt. Vismitha Moorthy	Metropolitan Magistrate, (Traffic Court-VI), Bengaluru City.	Addl. Civil Judge and JMFC, Srirangapatna. Mandya District. (Vice Smt. Ayishabi P. Majid – transferred)

1	2	3	4
143	Smt. Vinutha D.S.	II Addl. Civil Judge and JMFC., Nanjangud, Mysuru District.	Prl. Civil Judge and JMFC, Gubbi. Tumakuru District. (Vacant Court)
144	Smt. Lakshmibai	VI Addl. Civil Judge and JMFC., Mysuru.	Civil Judge and JMFC, Yellapur, Uttara Kannada District. (Vice Sri. Onkaramurthy H. – transferred)
145	Sri. Gangadhar Badiger	Addl. Civil Judge, Hiriyyur, Chitradurga District.	Prl. Civil Judge and JMFC, Hiriyyur, Chitradurga District. (Vice Smt. Farha Begum Sayed – transferred)
146	Sri. Aditya R. Kalal	II Addl. Civil Judge and JMFC., Maddur, Mandya District.	Addl. Civil Judge and JMFC, Ron, Gadag District. (Vice Sri. Sachin H.R. – transferred)
147	Sri. Sanjukumar A. Paschapure	Prl. Civil Judge and JMFC., Shiddlaghatta, Chikkaballapura District.	Civil Judge and JMFC, Badami, Bagalkot District. (Vice Sri. Kishor Kumar M. – transferred)
148	Smt. Rohini D. Basapur	Addl. Civil Judge and JMFC., Periyapatna, Mysuru District.	Civil Judge and JMFC, Dandeli, Uttara Kannada District. (Vice Sri. Praveen R.J.S. – transferred)
149	Smt. Smitha S.V.	Addl. Civil Judge and JMFC., Chamarajanagar.	Deputy Registrar, City Civil Court, Bengaluru. (Vacant Post)

1	2	3	4
150	Smt. Kavyashree M.	Addl. Civil Judge and JMFC., Madhugiri, Tumakuru District.	IV Addl. Civil Judge and JMFC, Hassan. (Vice Sri. Yogesha K. – transferred)
151	Smt. Kusuma V.	II Addl. Civil Judge and JMFC., Mandya.	Metropolitan Magistrate, (Traffic Court-V), Bengaluru City. (Vacant Court)
152	Sri. Avinash Ghali	Addl. Civil Judge and JMFC-III Court, Raichur.	II Addl. Civil Judge and JMFC, Shikaripur, Shivamogga District. (Vice Smt. Tejaswini K.M. – transferred)
153	Smt. Padma M.	JMFC-VII Court, Mangaluru.	Addl. Civil Judge and JMFC, Pandavapura, Mandya District. (Vacant Court)
154	Sri. Sampattakumar Balolagidad	III Addl. Civil Judge, Ballari.	II Addl. Civil Judge and JMFC II Court, Vijayapura. (Vice Sri. Yallappa Kallapur – transferred)
155	Sri. Venkatesha K.N.	Addl. Civil Judge and JMFC., Thirthahalli, Shivamogga District.	Addl. Civil Judge and JMFC., T.Narasipura. Mysuru District. (Vice Smt. Anitha Kumarie S. – transferred)
156	Sri. Mallikarjuna	Civil Judge and JMFC., Aurad, Bidar District.	II Addl. Civil Judge and JMFC., Davanagere. (Vice Smt. Nandini M.N. – transferred)

1	2	3	4
157	Smt. Pankaja Konnur	I Addl. Civil Judge and JMFC-II Court, Kalaburagi.	JMFC II Court, Belagavi. (Vice Smt. Lathashree B.V. – transferred)
158	Smt. A.N.Kanthamma	Addl. Civil Judge, Mulbagal, Kolar District.	Civil Judge and JMFC, Gundlupet, Chamarajanagar District. (Vice Sri. H.P.Mohan Kumar – transferred)
159	Sri. Achappa Doddabasavaraj	II Addl. Civil Judge and JMFC-II Court, Dharwad.	II Addl. Civil Judge and JMFC, Sindhanur, Raichur District. (Vice Sri. Anandappa M. – transferred)
160	Sri. Santhosha Kotari	Prl. Civil Judge and JMFC., Kollegal, Chamarajanagar District.	Prl. Civil Judge and JMFC, Virajpet, Kodagu District. (Vice Sri. Konappa N.V. – transferred)
161	Smt. Shilpa Thimmapur	Addl. Civil Judge and JMFC., Bantwal, Dakshina Kannada District.	Addl. Civil Judge, Hiriyyur, Chitradurga District. (Vice Sri. Gangadhar Badiger – transferred)
162	Sri. Yogesha M.R.	Addl. Civil Judge, Malur, Kolar District.	Civil Judge and JMFC, Periyapatna, Mysuru District. (Vacant Court)
163	Sri. Vinayak Vankhande	Addl. Civil Judge and JMFC-II Court, Bidar.	III Addl. Civil Judge and JMFC, Udupi. (Vice Smt. Nirmala M.C. – transferred)

1	2	3	4
164	Sri. Purushothama T.P.	Addl. Civil Judge and JMFC., Bhadravathi, Shivamogga District.	Civil Judge and JMFC, Turuvekere, Tumakuru District. (Vacant Court)
165	Sri. Umesha M.P.	I Addl. Civil Judge and JMFC-I Court, Vijayapura.	Prl. Civil Judge and JMFC, Holalkere, Chitradurga District. (Vacant Court)
166	Sri. Ameet Ghatti	II Addl. Civil Judge and JMFC., Arasikere, Hassan District.	Prl. Civil Judge and JMFC, Ballari. (Vice Sri. Abdul Saleem – transferred)
167	Sri. Irappa Dhavaleshwar	II Addl. Civil Judge and JMFC., Kadur, Chikkamagaluru District.	Addl. Civil Judge and JMFC, Ballari. (Vice Sri. Raghunatha Gowda K.T. – transferred)
168	Sri. Girisha R.B.	Addl. Civil Judge and JMFC., Hosakote, Bengaluru Rural District.	Prl. Civil Judge and JMFC, Dharwad. (Vacant Court)
169	Sri. Konappa N.V.	Prl. Civil Judge and JMFC., Virajpet, Kodagu District.	Addl. Civil Judge and JMFC, Maddur, Mandya District. (Vice Smt. Priyanka B. – transferred)
170	Sri. Hareesh Jadhav	Addl. Civil Judge and JMFC., Holenarasipura, Hassan District.	Addl. Civil Judge and JMFC, Sindgi, Vijayapura District. (Vice Sri. Ashappa – transferred)
171	Sri. Ramamurthy N.	Addl. Civil Judge and JMFC., Tarikere, Chikkamagaluru District.	Prl. Civil Judge and JMFC II Court, Bidar. (Vice Sri. Ishwar Musalmari – transferred)

1	2	3	4
172	Sri. Harisha K.M.	Civil Judge and JMFC., Narasimharajapura, Chikkamagaluru District.	Civil Judge and JMFC, Gudibande, Chikkaballapura District. (Vice Sri. Shivakumar R. – transferred)
173	Sri. Dasari Kranti Kiran	Prl. Civil Judge and JMFC., Tiptur, Tumakuru District.	Civil Judge and JMFC, Narasimharajapura, Chikkamagaluru District. (Vice Sri. Harisha K.M. – transferred)
174	Sri. Kiran S.P.	II Addl. Civil Judge and JMFC., K.G.F., Kolar District.	II Addl. Civil Judge and JMFC, Maddur, Mandya District. (Vice Sri. Aditya R. Kalal – transferred)
175	Sri. Siddaraju N.K.	I Addl. Civil Judge and JMFC., Davanagere.	III Addl. Civil Judge and JMFC., Davanagere. (Vice Sri. Kiran Pralhadrao Mutalik Patil – transferred)
176	Smt. Farha Begum Sayed	Prl. Civil Judge and JMFC., Hiriur, Chitradurga District.	Civil Judge and JMFC., Kittur. Belagavi District. (Vice Sri. Akarsh M. – transferred)
177	Sri. Hulugappa D.	Addl. Civil Judge and JMFC., Indi, Vijayapura District.	Addl. Civil Judge and JMFC III Court, Raichur. (Vice Sri. Avinash Ghali – transferred)
178	Sri. Nagesh N.A.	Addl. Civil Judge, Holalkere, Chitradurga District.	Addl. Civil Judge and JMFC II Court, Madikeri, Kodagu District. (Vice Smt. Smita Nagalapur – transferred)

1	2	3	4
179	Sri. Nagaraj Barki	Addl. Civil Judge and JMFC., Gundlupet, Chamarajanagar District.	III Addl. Civil Judge, Belagavi. (Vacant Court)
180	Smt. Jyothi Patil	JMFC-III Court, Shivamogga.	Civil Judge and JMFC., Mudalagi, Belagavi District. (Vice Sri. Suresha S.N. – transferred)
181	Sri. Md.Shaiz Chouthai	Civil Judge and JMFC., Heggadadevanakote, Mysuru District.	Addl. Civil Judge and JMFC II Court, Bidar. (Vice Sri. Vinayak Vankhande – transferred)
182	Sri. Yallappa Kallapur	II Addl. Civil Judge and JMFC-II Court, Vijayapura.	Prl. Civil Judge and JMFC, Aland, Kalaburagi District. (Vice Sri. Chandrakant – transferred)
183	Smt. Smita Nagalapur	Addl. Civil Judge and JMFC-II Court, Madikeri.	I Addl. Civil Judge and JMFC II Court, Kalaburagi. (Vice Smt. Pankaja Konnur – transferred)
184	Sri. Mahammadali Nayak	V Addl. Civil Judge and JMFC., Mangaluru.	III Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District. (Vacant Court)
185	Smt. Shashikala G.	Civil Judge and JMFC, Sandur, Ballari District.	II Addl. Civil Judge and JMFC, Nanjangud, Mysuru District. (Vice Smt. Vinutha D.S. – transferred)

1	2	3	4
186	Sri. Chandrakant	Prl. Civil Judge and JMFC., Aland, Kalaburagi District.	Civil Judge and JMFC, Muddebihal, Vijayapura District. (Vice Sri. Suresh Annappa Savadi – transferred)
187	Smt. Surya Prabha H.D.	II Addl. Civil Judge and JMFC-II Court, Kalaburagi.	Addl. Civil Judge and JMFC, Gokak, Belagavi District. (Vice Smt. Shobha – transferred)
188	Smt. Anitha Kumarie S.	Addl. Civil Judge and JMFC., T.Narasipura, Mysuru District.	Addl. Civil Judge and JMFC, Chitradurga. (Vice Sri. Nemachandra – transferred)
189	Sri. Basavaraja Thulasappa Nayaka	Addl. Civil Judge and JMFC., Krishnarajapet, Mandya District.	IV Addl. Civil Judge, Belagavi. (Vacant Court)
190	Sri. Devaraddy	Addl. Civil Judge and JMFC., Nagamangala, Mandya District.	Civil Judge and JMFC, Sandur, Ballari District. (Vice Smt. Shashikala G. – transferred)
191	Sri. Rajendra Prasad K.S.	JMFC-IV Court, Mangaluru.	III Addl. Civil Judge and JMFC IV Court, Tumakuru. (Vice Smt. Sharada Koppad – transferred)
192	Smt. Yashashwini Ameen B.	II Addl. Civil Judge and JMFC., Pandavapura, Mandya District.	III Addl. Civil Judge and JMFC, Shivamogga. (Vice Smt. Pooja J. – transferred)
193	Sri. Vinay Vithal Kundapur	JMFC-VI Court, Belagavi.	IV Addl. Civil Judge and JMFC V Court, Tumakuru. (Vice Smt. Tara K.C. – transferred)

1	2	3	4
194	Sri. Santoshakumar Daivajna	II Addl. Civil Judge and JMFC., Anekal, Bengaluru Rural District.	Civil Judge and JMFC, Chittapur, Kalaburagi District. (Vice Sri. Subhaschandra Rathod – transferred)
195	Smt. Tara K.C.	IV Addl. Civil Judge and JMFC-V Court, Tumakuru.	JMFC III Court, Mangaluru. (Vice Smt. Ashwini Kore – transferred)
196	Sri. Sannahanamagouda	Addl. Civil Judge and JMFC., Hunsur, Mysuru District.	II Addl. Civil Judge, Ballari. (Vice Sri. Chethan Annadani Manjunatha – transferred)
197	Smt. Shakunthala R.	IV Addl. Civil Judge and JMFC., Hubballi, Dharwad District.	Addl. Civil Judge and JMFC, Krishnarajpet, Mandya District. (Vice Sri. Basavaraja Thulasappa Nayaka – transferred)
198	Smt. Anuradha H.T.	Civil Judge and JMFC., Kundagol, Dharwad District.	VI Addl. Civil Judge & JMFC, Mysuru. (Vice Smt. Lakshmibai – transferred)
199	Sri. Sachin H.R.	Addl. Civil Judge and JMFC., Ron, Gadag District.	Addl. Civil Judge, Srinivasapura, Kolar District. (Vice Sri. Nagesh Naik – transferred)
200	Smt. Vinutha B.S.	VII Addl. Civil Judge and JMFC., Belagavi.	Addl. Civil Judge and JMFC, Anekal, Bengaluru Rural District. (Vice Smt. Kavya B.H. – transferred)

1	2	3	4
201	Smt. Poojashri H.S.	VII Addl. Civil Judge and JMFC., Mysuru.	JMFC VI Court, Mangaluru. (Vice Sri. Kishor Kumar K.N. – transferred)
202	Smt. Geeta	Addl. Civil Judge and JMFC., Sira, Tumakuru District.	V Addl. Civil Judge and JMFC., Belagavi. (Vacant Court)
203	Smt. Preethy K.	VIII Addl. Civil Judge and JMFC., Mysuru.	III Addl. Civil Judge and JMFC., Hubballi, Dharwad District. (Vacant Court)
204	Smt. Shilpashree N.S.	JMFC-VIII Court, Mangaluru.	VII Addl. Civil Judge & JMFC, Mysuru. (Vice Smt. Poojashri H.S. – transferred)
205	Smt. Rohini D.	Addl. Civil Judge and JMFC., Shiddlaghatta, Chikkaballapura District.	Addl. Civil Judge and JMFC, Kundapur, Udupi District. (Vice Smt. Nagarathnamma – transferred)
206	Smt. Savita Rudragouda Chikkanagoudar	JMFC-IX Court, Mangaluru.	Addl. Civil Judge and JMFC., Kanakapura, Ramanagara District. (Vice Sri. Krishna Murthy N. – transferred)
207	Smt. Prathibha	Prl. Civil Judge and JMFC., Somwarpet, Kodagu District.	VIII Addl. Civil Judge & JMFC, Mysuru. (Vice Smt. Preethy K. – transferred)
208	Smt. Pushpa Jogoji	JMFC-III Court, Hubballi, Dharwad District.	II Addl. Civil Judge and JMFC II Court, Gadag. (Vice Sri. Arun Chougule – transferred)

1	2	3	4
209	Sri. Manju M.	Addl. Civil Judge and JMFC., Soraba, Shivamogga District.	II Addl. Civil Judge and JMFC, K.G.F. Kolar District. (Vice Sri. Kiran S.P. – transferred)
210	Smt. Pooja J.	III Addl. Civil Judge and JMFC., Shivamogga.	Prl. Civil Judge and JMFC, Shiddlaghatta, Chikkaballapura District. (Vice Sri. Sanjukumar Paschapure – transferred)
211	Smt. Chaitra Kulkarni	VIII Addl. Civil Judge and JMFC., Belagavi.	Addl. Civil Judge and JMFC, Hosakote, Bengaluru Rural District. (Vice Sri. Girisha R.B. – transferred)
212	Smt. Pooja Belakeri	II Addl. Civil Judge and JMFC., Channagiri, Davanagere District.	Addl. Civil Judge and JMFC, Hunsur, Mysuru District. (Vice Sri. Sannahanamagouda – transferred)
213	Smt. Salma A.S.	III Addl. Civil Judge and JMFC., Gadag.	II Addl. Civil Judge and JMFC, Anekal, Bengaluru Rural District. (Vice Sri. Santhoshakumar Daivajna – transferred)
214	Sri. Suresha S.N.	Civil Judge and JMFC., Mudalagi, Belagavi District.	Addl. Civil Judge and JMFC, Heggadadevanakote, Mysuru District. (Vice Sri. Srinatha J.N. – transferred)

1	2	3	4
215	Sri. Srinatha J.N.	Addl. Civil Judge and JMFC., Heggadadevanakote, Mysuru District.	Civil Judge & JMFC., Koratagere, Tumakuru District. (Vice Smt. Vidyalexmi Bhat – transferred)
216	Sri. Kiran Pralhadrao Mutalik Patil	III Addl. Civil Judge and JMFC., Davanagere.	III Addl. Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. Smitha Malaganve – transferred)
217	Smt. Sneha M.	IV Addl. Civil Judge and JMFC., Bhadravathi, Shivamogga District.	Addl. Civil Judge, Mulbagal, Kolar District. (Vice Smt. A.N.Kanthamma – transferred)
218	Sri. Prathapkumar N.	Civil Judge and JMFC., Laxmeshwar, Gadag District.	Prl. Civil Judge and JMFC, Devanahalli, Bengaluru Rural District. (Vice Sri. Sandesha K. – transferred)
219	Sri. Venkatesha N.	II Addl. Civil Judge and JMFC., Puttur, Dakshina Kannada District.	Civil Judge and JMFC, Chamarajanagar. (Vice Sri. Mohammed Roshan Sha – transferred)
220	Sri. Anand Konnur	Addl. Civil Judge and JMFC., Nelamangala, Bengaluru Rural District.	Civil Judge and JMFC, Bhalki, Bidar District. (Vice Sri. Prashant Badawadagi – transferred)

1	2	3	4
221	Smt. Saritha Kumari A.M.	IX Addl. Civil Judge and JMFC., Mysuru.	Civil Judge and JMFC., Kushalnagar, Kodagu District. (Vice Sri. Sandeep S. Reddy – transferred)
222	Sri. K.Gopalakrishna	IV Addl. Civil Judge and JMFC., Athani, Belagavi District.	Prl. Civil Judge and JMFC, Somwarpet, Kodagu District. (Vice Smt. Prathibha – transferred)
223	Smt. Sujatha H.	II Addl. Civil Judge and JMFC., Channarayapatna, Hassan District.	III Addl. Civil Judge & JMFC, Mangaluru. (Vice Smt. Deepa V. – transferred)
224	Sri. Yashwanth Kumar K.	Civil Judge and JMFC., Sullia, Dakshina Kannada District.	Prl. Civil Judge and JMFC, Thirthahalli, Shivamogga District. (Vacant Court)
225	Smt. Nikita S. Akki	IV Addl. Civil Judge and JMFC-II Court, Gadag.	IV Addl. Civil Judge & JMFC, Mangaluru. (Vice Sri. Guruprasad C. – transferred)
226	Smt. Niveditha N.	II Addl. Civil Judge and JMFC., Thirthahalli, Shivamogga District.	Addl. Civil Judge and JMFC, Chamarajanagar. (Vice Smt. Smitha S.V. – transferred)
227	Smt. Nagarathnamma	Addl. Civil Judge and JMFC., Kundapura, Udupi District.	JMFC IV Court, Mysuru. (Vice Sri. Rajeev Golasar – transferred)

1	2	3	4
228	Sri. Basavaraj Nesaragi	III Addl. Civil Judge and JMFC II Court, Kalaburagi.	II Addl. Civil Judge and JMFC II Court, Kalaburagi. (Vice Smt. Surya Prabha H.D. – transferred)
229	Sri. Birappa Kamble	IV Addl. Civil Judge and JMFC., Ballari.	III Addl. Civil Judge, Ballari. (Vice Sri. Sampattakumar Balolagidad – transferred)
230	Smt. Neelam Nitin Rao	III Addl. Civil Judge & JMFC, Dharwad.	Addl. Civil Judge and JMFC, Dharwad. (Vacant Court)
231	Smt. Chandini N.	II Addl. Civil Judge and JMFC II Court, Chikkamagaluru.	I Addl. Civil Judge and JMFC II Court, Chikkamagaluru. (Vacant Court)
232	Sri. Shrinivasa K.R.	IV Addl. Civil Judge, Kalaburagi.	III Addl. Civil Judge and JMFC II Court, Kalaburagi. (Vice Sri. Basavaraj Nesaragi – transferred)
233	Smt. Suman Chitargi	IX Addl. Civil Judge and JMFC., Belagavi.	VI Addl. Civil Judge and JMFC., Belagavi. (Vacant Court)
234	Sri. Ravindra S. Havargi	X Addl. Civil Judge & JMFC, Mysuru.	IX Addl. Civil Judge & JMFC, Mysuru. (Vice Smt. Saritha Kumari A.M. – transferred)
235	Sri. Fawaz P.A.	Prl. Civil Judge and JMFC, Bhatkal, Uttara Kannada District.	Addl. Civil Judge and JMFC, Bhatkal, Uttara Kannada District. (Vacant Court)

1	2	3	4
236	Smt. Kajal A.	III Addl. Civil Judge and JMFC II Court Chikkamagaluru.	II Addl. Civil Judge and JMFC II Court Chikkamagaluru. (Vice Smt. Chandini N – transferred)
237	Smt. Champashree R.	X Addl. Civil Judge and JMFC., Belagavi.	VII Addl. Civil Judge and JMFC., Belagavi. (Vice Smt. Vinutha B.S. - transferred)
238	Sri. Dastageersab Abdulrajak Mulla	V Addl. Civil Judge, Kalaburagi.	IV Addl. Civil Judge, Kalaburagi. (Vice Sri. Shrinivasa K.R. – transferred)
239	Smt. Roopa Chinivar	V Addl. Civil Judge and JMFC., Ballari.	IV Addl. Civil Judge and JMFC., Ballari. (Vice Sri. Birappa Kamble – transferred)

BY ORDER OF THE HIGH COURT

Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and to make necessary arrangement for relieving the officers concerned.
2. The Officers mentioned at Sl.No.1 to 6, 8 to 29, 31 to 113 and 115 to 239 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 23, 2022**.

3. The Officers mentioned at Sl.No.7 and 30 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts only after receipt of necessary appointment orders from the Government on the forenoon of **May 23, 2022**.
4. The Officer mentioned at Sl.No.114 of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary repatriation order from the Government and then proceed to take charge of his new post on the forenoon of **May 23, 2022**.
5. The Accountant General in Karnataka, Bengaluru.
6. The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Infrastructure and Maintenance)/Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
11. The Director, Karnataka Judicial Academy, Bengaluru.
12. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
16. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.

18. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
19. The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.
20. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
21. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
22. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
23. Spare copies.

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